

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 215**

**Appeal No. 89/252/ND/2023**

**IN THE MATTER OF:**

**Bolt Exim Pvt. Ltd. & Ors.**

...

**Appellant**

**Versus**

**RoC & Anr.**

...

**Respondent**

**Under Section: 252**

**Order delivered on 13.09.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant : Adv. Arvind Kumar**

**ORDER**

Due to paucity of time, the matter is re-notified to 10.11.2023.

**Sd/-**

**(COURT OFFICER)**